

PAPERS LAID ON THE TABLE—
contd.

STATEMENT *re.* CENTRAL GOVERNMENT MARKET BORROWING IN JULY, 1973, FINANCE ACCOUNTS, 1971-72, ETC.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): Sir, I beg to lay on the Table:—

(1) A statement (Hindi and English versions) indicating the result of the Central Government Market Borrowing in July, 1973. [*Placed in Library. See No. LT-5149/73.*]

(2) A copy of the Finance Accounts of the Union Government for the year 1971-72. [*Placed in Library. See No. LT-5150/73.*]

(3) A copy of Report (Hindi version) of the Comptroller and Auditor General of India for the year 1969-70—Union Government (Commercial) Part IX—Appraisal of the working of the Hindustan Machine Tools Limited under article 151(1) of the Constitution. [*Placed in Library. See No. LT-551/73.*]

STATEMENT ON THE FLOOD SITUATION

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): Sir, I beg to lay on the Table a statement (Hindi and English versions) on the flood situation in the country. [*Placed in Library. See No. LT-5152/73.*]

KEROSENE (FIXATION OF CEILING PRICES) AMENDMENT ORDER, 1973, LIGHT DIESEL OIL (FIXATION OF CEILING PRICES) AMENDMENT ORDERS, 1973

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): Sir, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (6) of sec-

tion 3 of the Essential Commodities Act, 1955:—

(1) The Kerosene (Fixation of Ceiling Prices Amendment Order, 1973, published in Notification No. G.S.R. 307(E) in Gazette of India dated the 8th June, 1973.

(2) The Light Diesel Oil (Fixation of Ceiling Prices) Amendment Order, 1973, published in Notification No. G.S.R. 308(E) in Gazette of India dated 8th June, 1973.

(3) The Light Diesel Oil (Fixation of Ceiling Prices) Second Amendment Order, 1973, published in Notification No. G.S.R. 330 (E) in Gazette of India dated the 30th June, 1973. [*Placed in Library. See. No. LT-5153/73.*]

13.42 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 23rd July, 1973, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the House on the Plantations Labour (Amendment) Bill, 1973:—

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Plantations Labour (Amendment) Bill, 1973 be extended upto the first day of the last week of the 88th Session of the Rajya Sabha."

ASSENT TO BILLS

SECRETARY: Sir, I lay on the Table following two Bills passed by